

Chief Metropolitan Magistrate Court
In the Court of PADMAKAR VANAKUDRE
32 ADDL. CHIEF METROPOLITON MAGISTRATE
Cause List Dated 13-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
299 CRPC Evidence			
1) C.C.	27187/2011		
2) C.C.	753/2016		
3) C.C.	5295/2016		
4) C.C.	22394/2017		
5) C.C.	1209/2018		
6) C.C.	6539/2018		
7) C.C.	30819/2018		
8) C.C.	15481/2019		REGULAR
SUMMONS			
9) C.C.	11031/2021		REGULAR
10) C.C.	20629/2021		REGULAR
11) C.C.	27827/2021		AYUB A KHAN
HEARING			
12) P.C.R.	4604/2017		
13) P.C.R.	7411/2020		NARAYANASWAMY.T.N
EVIDENCE			
14) C.C.	10187/2013		
15) C.C.	26524/2015		
16) C.C.	12213/2016		
17) C.C.	28745/2018		
TO HEAR ON			
18) C.C.	2453/2017		
19) P.C.R.	14429/2018		
20) Cr.L.Misc.	2208/2021		K.V.LOKESH
AWAIT			
21) C.C.	9393/2015		
22) C.C.	5285/2016		
23) P.C.R.	8345/2020		R S VIJAY
24) P.C.R.	14008/2020		Nil
25) P.C.R.	6662/2021		B T VENKATESH
BODY WARRANT			
26) C.C.	30957/2017		
CALL ON			

Morning
Sessions

27) C.C.	2817/2017
28) P.C.R.	6561/2018
HBC	
29) C.C.	8528/2020
ISSUE NOTICE TO RESPONDANT	
30) Crl.Misc.	4163/2019
NBW	
31) C.C.	24808/2017
32) C.C.	7932/2018
33) C.C.	14026/2018
34) C.C.	27424/2018
35) C.C.	7019/2019
36) C.C.	16073/2019
37) C.C.	16890/2019
38) C.C.	17592/2019
39) C.C.	7226/2020
NOTICE TO SURETY	
40) Crl.Misc.	5441/2018
41) Crl.Misc.	706/2019
42) Crl.Misc.	1001/2019
PROCLAMATION	
43) C.C.	6094/2016
44) C.C.	20924/2016
45) C.C.	19963/2017
46) C.C.	29909/2017
47) C.C.	4589/2019
SUMMONS AND NBW	
48) C.C.	26374/2018

REGULAR

NIL

REGULAR

REGULAR

REGULAR

REGULAR

Afternoon Sessions

Chief Metropolitan Magistrate Court
 In the Court of PADMAKAR VANAKUDRE
 32 ADDL. CHIEF METROPOLITON MAGISTRATE
 Cause List Dated 14-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
299 CRPC Evidence			
1) C.C.	14861/2012		
2) C.C.	21106/2015		
3) C.C.	22333/2015		
4) C.C.	2831/2016		
5) C.C.	10646/2016		
SUMMONS			
6) C.C.	24995/2016		REGULAR
7) C.C.	5428/2020		REGULAR
8) C.C.	7681/2020		REGULAR
9) C.C.	8021/2020		REGULAR
10) C.C.	17070/2020		REGULAR
11) C.C.	1506/2021		REGULAR
12) C.C.	12423/2021		REGULAR
13) C.C.	16679/2021		REGULAR
14) C.C.	17003/2021		REGULAR
15) C.C.	17014/2021		REGULAR
16) C.C.	17047/2021		REGULAR
17) C.C.	23414/2021		APP
APPEARANCE OF PARTY			
18) P.C.R.	4947/2015		
HEARING			
19) C.C.	8111/2018		
EVIDENCE			
20) C.C.	31248/2011		
21) C.C.	19976/2012		
22) C.C.	5221/2013		
23) C.C.	13141/2014		
24) C.C.	34106/2014		
25) C.C.	27201/2016		
26) C.C.	19960/2017		
27) C.C.	4146/2018		
28) C.C.	30724/2018		
29) C.C.	10026/2019		

Hon'ble Sessions

30) C.C.	1539/2021	REGULAR
ARGUMENTS		
31) C.C.	27102/2011	
LOK ADALATH		
32) C.C.	20415/2021	REGULAR
ORDERS		
33) P.C.B.	20735/2021	J K LOKESH
APPEARANCE OF ACCUSED		
34) C.C.	26268/2019	REGULAR
35) C.C.	26273/2019	REGULAR
FIRST HEARING		
36) Crl.Misc.	5289/2021	K.V.LOKESH
37) Crl.Misc.	5290/2021	K.V.LOKESH
38) Crl.Misc.	5291/2021	SHIVASHANKARA
FRAMING OF CHARGE OR PLEA		
39) C.C.	28305/2018	
TO HEAR ON		
40) Crl.Misc.	3248/2021	NAGENDRA BABU.V.M
DEFENCE EVIDENCE		
41) C.C.	13812/2008	
AWAIT		
42) C.C.	13814/2008	
43) C.C.	17160/2012	
44) C.C.	4740/2014	
CALL ON		
45) C.C.	23403/2021	APP
COMMITAL		
46) C.C.	1496/2021	REGULAR
HBC		
47) C.C.	20409/2016	
48) C.C.	10811/2018	
49) C.C.	11132/2020	REGULAR
NBW		
50) C.C.	8264/2016	
51) C.C.	23021/2016	
52) C.C.	24513/2017	
53) C.C.	30942/2017	
54) C.C.	315/2018	
55) C.C.	26049/2018	
56) C.C.	14095/2020	REGULAR
57) C.C.	23403/2021	APP
OBJECTION		

Afternoon Sessions

8) C.C.

3257/2019

PROCLAMATION

59) C.C.

19393/2018

SWORN STATEMENT

60) P.C.R.

13735/2018

} Afternoon Sessions

Chief Metropolitan Magistrate Court
In the Court of PADMAKAR VANAKUDRE
32 ADDL. CHIEF METROPOLITON MAGISTRATE
Cause List Dated 15-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
299 CRPC Evidence			
1) C.C.	6820/2012		
2) C.C.	29551/2014		
3) C.C.	10349/2015		
4) C.C.	23082/2015		
5) C.C.	7498/2016		
6) C.C.	23016/2016		
7) C.C.	20716/2017		
SUMMONS			
8) C.C.	23389/2017		
9) C.C.	31224/2017		
10) C.C.	11004/2019		
11) C.C.	26454/2019		
12) C.C.	4016/2020		
13) C.C.	403/2021		
14) C.C.	3804/2021		
15) C.C.	5869/2021		
16) C.C.	5870/2021		
17) C.C.	5872/2021		
18) C.C.	17705/2021		
19) C.C.	22033/2021		
NOTICE			
20) C.C.	8150/2020		
EVIDENCE			
21) C.C.	29431/2015		
22) C.C.	13205/2016		
23) C.C.	12476/2019		
24) Crf.Misc.	2664/2021		
25) C.C.	33766/2021		
ARGUMENTS			
26) C.C.	11251/2017		
ORDERS			
27) Crf.Misc.	4820/2021		
FIRST HEARING			

Morning
Sessions



REGULAR
REGULAR
REGL
REGULAR
REGULAR
REGULAR
REGULAR
REGULAR
REGULAR
APP
REGULAR

REGULAR
AMITHA B.S
APP..

M.S.SURYANARAYANA RAO

VANI H V

28) Crd. Misc.	5292/2021		
FRAMING OF CHARGE OR PLEA			
29) C.C.	2919/2016	EVIDENCE BEFORE CHARGE	
30) C.C.	19586/2016	EVIDENCE BEFORE CHARGE	
31) C.C.	336/2018	EVIDENCE BEFORE CHARGE	
32) C.C.	8084/2018		
33) C.C.	8258/2018	EVIDENCE BEFORE CHARGE	
34) C.C.	6588/2020		REGULAR
TO HEAR ON			
35) P.C.R.	20873/2021		SACHIN.V.R
AWAIT			
36) C.C.	19472/2014		
HBC			
37) C.C.	419/2021		REGL
38) C.C.	1498/2021		REGULAR
39) C.C.	3808/2021		REGULAR
NBW			
40) C.C.	13315/2011		
41) C.C.	18200/2015		
42) C.C.	8291/2016		
43) C.C.	18913/2017		
44) C.C.	22520/2018		
45) C.C.	24694/2018		
46) C.C.	2067/2019		
47) C.C.	9424/2019		
48) C.C.	6651/2021		REGULAR
49) C.C.	20524/2021		REGULAR
OBJECTION			
50) C.C.	30654/2018		
51) C.C.	12477/2019		REGULAR
PROCLAMATION			
52) C.C.	14596/2013		
53) C.C.	28370/2015		
54) C.C.	9529/2016		
55) C.C.	27571/2017		
56) C.C.	10144/2018		
57) C.C.	26037/2018		

Afternoon Sessions

Chief Metropolitan Magistrate Court
In the Court of PADMAKAR VANAKUDRE
32 ADDL. CHIEF METROPOLITON MAGISTRATE
Cause List Dated 16-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
299 CRPC Evidence			
1) C.C.	19828/2012		
2) C.C.	21436/2012		
3) C.C.	13969/2013		
4) C.C.	17418/2013		
5) C.C.	3587/2016		
6) C.C.	3589/2016		
7) C.C.	20867/2016		
8) C.C.	21654/2017		
9) C.C.	24307/2017		
10) C.C.	9053/2018		
SUMMONS			
11) C.C.	21000/2017		
12) C.C.	8529/2020		REGULAR
13) C.C.	18812/2020		REGULAR
14) C.C.	20342/2020		REGULAR
15) C.C.	701/2021		APP
16) C.C.	12965/2021		REGULAR
17) C.C.	22025/2021		APP
18) C.C.	22029/2021		APP
HEARING			
19) P.C.R.	11699/2018		
EVIDENCE			
20) C.C.	32341/2014		
21) C.C.	19346/2019		REGULAR
22) C.C.	20430/2019		REGULAR
23) C.C.	22122/2019		REGULAR
24) C.C.	24242/2019		REGULAR
ARGUMENTS			
25) C.C.	20321/2011		
26) C.C.	27301/2014		
ORDERS			
27) P.C.R.	20072/2021		K.M.MALLESH

Morning
Sessions

28) P.C.R.	20615/2021	C RAVI KUMAR
APPEARANCE OF ACCUSED		
29) C.C.	27171/2018	REGULAR
30) C.C.	10901/2021	REGULAR
31) C.C.	10908/2021	PRASHANTH B K
32) C.C.	12184/2021	
TO HEAR ON		
33) C.C.	25976/2018	
34) C.C.	29718/2018	
35) C.C.	23927/2019	REGULAR
36) CrI.Misc.	4855/2021	SHIVASHANKARA.A
37) CrI.Misc.	4856/2021	SHIVASHANKARA.A
AWAIT		
38) C.C.	18570/2000	
39) C.C.	17653/2008	
40) C.C.	22428/2016	
41) P.C.R.	15181/2018	
ISSUE NOTICE TO RESPONDANT		
42) CrI.Misc.	4928/2021	MANJUNATHA.R
NBW		
43) C.C.	1768/2013	
44) C.C.	8299/2016	
45) C.C.	30498/2017	
46) C.C.	17070/2018	
47) C.C.	9087/2019	
48) C.C.	10961/2019	
49) C.C.	13962/2019	REGULAR
50) C.C.	1142/2020	REGULAR
51) C.C.	1144/2020	REGULAR
52) C.C.	1871/2020	REGULAR
53) C.C.	3895/2020	REGULAR
54) C.C.	5508/2020	REGULAR
55) C.C.	14746/2020	REGULAR
56) C.C.	15781/2020	REGULAR
57) C.C.	15782/2020	REGULAR
58) C.C.	6652/2021	REGULAR
OBJECTION		
59) C.C.	5007/2015	
60) C.C.	20076/2019	REGULAR
PROCLAMATION		
61) C.C.	9705/2014	
62) C.C.	10224/2016	

3) C.C.
64) C.C.
65) C.C.
SWORN
66) P.C.

Afternoon Sessions

63) C.C.

26556/2017

64) C.C.

29584/2017

65) C.C.

22050/2019

SWORN STATEMENT

66) P.C.R.

12929/2015

} Afternoon REGULAR
Sessions

Chief Metropolitan Magistrate Court
In the Court of PADMAKAR VANAKUDRE
32 ADDL. CHIEF METROPOLITON MAGISTRATE
Cause List Dated 17-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
299 CRPC Evidence			
1) C.C.	33555/2011		
2) C.C.	9641/2015		
3) C.C.	17144/2015		
4) C.C.	3412/2016		
5) C.C.	7628/2016		
6) C.C.	25234/2016		
SUMMONS			
7) C.C.	2834/2020		REGULAR
8) C.C.	4757/2020		REGULAR
9) C.C.	11124/2020		REGULAR
10) C.C.	11891/2021		REGULAR
11) C.C.	12955/2021		REGULAR
HEARING			
12) C.C.	25131/2017		
EVIDENCE			
13) C.C.	13617/2015		
14) C.C.	17149/2015		
15) C.C.	26164/2017		
16) C.C.	25347/2019		REGULAR
ARGUMENTS			
17) C.C.	24216/2012		
LOK ADALATH			
18) C.C.	11039/2021		REGULAR
19) C.C.	11406/2021		REGULAR
TO HEAR ON			
20) C.C.	7411/2018		
21) Cri. Misc.	1767/2021		JAGADEESHA H M
22) Cri. Misc.	3249/2021		SMT.SHEELA DEEPAK
23) P.C.R.	21012/2021		V.PRABHAKARA
ACCUSED STATEMENT u/s 313 CrPC			
24) C.C.	24888/2019		REGULAR
AWAIT			
25) C.C.	27759/2017		

Mornings
Sessions

26) P.C.R.	9981/2018	
27) P.C.R.	11121/2018	
HBC		
28) C.C.	5727/2016	REGULAR
29) C.C.	4215/2020	
NBW		
30) C.C.	4395/2015	
31) C.C.	18034/2015	
32) C.C.	27251/2015	
33) C.C.	10729/2016	
34) C.C.	15624/2016	
35) C.C.	18927/2016	
36) C.C.	27942/2016	
37) C.C.	19601/2017	
38) C.C.	2600/2018	
39) C.C.	7612/2018	
40) C.C.	13369/2019	REGULAR
41) C.C.	14808/2019	REGULAR
42) C.C.	1067/2020	REGULAR
43) C.C.	3607/2020	REGULAR
44) C.C.	4086/2020	REGULAR
45) C.C.	4166/2021	REGR
46) C.C.	12034/2021	REGULAR
47) C.C.	12526/2021	REGULAR
NOTICE TO SURETY		
48) Crl.Misc.	5464/2018	
OBJECTION		
49) C.C.	16649/2015	
50) C.C.	3951/2016	
51) C.C.	14955/2016	
52) C.C.	3733/2019	
53) C.C.	10058/2019	
PROCLAMATION		
54) C.C.	16930/2017	
55) C.C.	9098/2019	
SUMMONS AND NBW		
56) C.C.	5329/2016	
57) C.C.	22895/2019	REGULAR
SWORN STATEMENT		
58) P.C.R.	13660/2017	
59) P.C.R.	12850/2018	
60) P.C.R.	8009/2019	M.T.VENKATESH

Afternoon Sessions

61) P.C.R.

14520/2019

M.D. PARAMESHA

↳ Afternoon Sessions

Chief Metropolitan Magistrate Court
In the Court of PADMAKAR VANAKUDRE
32 ADDL. CHIEF METROPOLITON MAGISTRATE
Cause List Dated 18-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) C.C.	5893/2019		
2) C.C.	5386/2020		REGULAR
3) C.C.	6473/2020		REGULAR
4) C.C.	6477/2020		REGULAR
5) C.C.	8148/2020		REGULAR
6) C.C.	20339/2020		REGULAR
7) C.C.	385/2021		REGL
8) C.C.	391/2021		REGL
9) C.C.	397/2021		REGL
10) C.C.	7198/2021		REGULAR
11) C.C.	11394/2021		REGULAR
12) C.C.	11401/2021		REGULAR
13) C.C.	11404/2021		REGULAR
14) C.C.	11405/2021		REGULAR
15) C.C.	11416/2021		RAGHAVENDRA R DESAI
16) C.C.	12137/2021		REGULAR
17) C.C.	12185/2021		REGULAR
18) C.C.	16670/2021		REGULAR
19) C.C.	16683/2021		REGULAR
20) C.C.	16691/2021		REGULAR
21) C.C.	17218/2021		REGULAR
22) C.C.	18331/2021		REGULAR
23) C.C.	18348/2021		REGULAR
24) C.C.	18350/2021		REGULAR
25) C.C.	18816/2021		REGULAR
26) C.C.	19982/2021		REGULAR
27) C.C.	21463/2021		KEMPARAJU SHEKAR.T
28) C.C.	23420/2021		APP
29) C.C.	29009/2021		APP..
30) C.C.	29697/2021		APP..
31) C.C.	29822/2021		APP..
32) C.C.	36855/2021		APP

33) C.C.	30862/2021	APP
34) C.C.	31415/2021	APP
35) C.C.	31417/2021	APP
36) C.C.	31419/2021	APP
37) C.C.	31422/2021	APP
38) C.C.	34105/2021	APP
39) C.C.	34179/2021	APP
HEARING		
40) P.C.R.	3597/2020	B.S.GOVINDASWAMY
EVIDENCE		
41) C.C.	32169/2014	
42) C.C.	14495/2015	
43) C.C.	19449/2015	
44) C.C.	19452/2015	
45) C.C.	15876/2016	
46) C.C.	2256/2017	
47) C.C.	12857/2017	
48) C.C.	7075/2018	
49) C.C.	10152/2018	
50) C.C.	2817/2019	
51) C.C.	10024/2019	
52) C.C.	12503/2019	REGULAR
53) C.C.	22126/2019	REGULAR
LOK ADALATH		
54) C.C.	26153/2015	
55) C.C.	11848/2016	
56) C.C.	20278/2016	
57) C.C.	350/2017	
58) C.C.	2698/2017	
59) C.C.	33643/2018	
60) C.C.	15087/2019	REGULAR
61) C.C.	19339/2019	REGULAR
62) C.C.	22077/2019	REGULAR
63) C.C.	24209/2019	REGULAR
64) C.C.	24261/2019	REGULAR
65) C.C.	4092/2020	REGULAR
66) C.C.	4377/2020	REGULAR
67) C.C.	4758/2020	REGULAR
68) C.C.	4762/2020	REGULAR
69) C.C.	6472/2020	REGULAR
70) C.C.	6781/2020	REGULAR
71) C.C.	7685/2020	REGULAR

72) C.C.
73) C.C.
74) C.C.
75) C.C.
76) C.C.
77)

72) C.C.	7747/2020	REGULAR
73) C.C.	7758/2020	REGULAR
74) C.C.	14748/2020	REGULAR
75) C.C.	15867/2020	REGULAR
76) C.C.	17357/2020	REGULAR
77) C.C.	20341/2020	REGULAR
78) C.C.	3160/2021	REGULAR
79) C.C.	4906/2021	REGULAR
80) C.C.	4934/2021	REGULAR
81) C.C.	5534/2021	REGULAR
82) C.C.	10130/2021	REGULAR
83) C.C.	10196/2021	REGULAR
84) C.C.	10243/2021	REGULAR
85) C.C.	10898/2021	REGULAR
86) C.C.	11395/2021	REGULAR
87) C.C.	11397/2021	REGULAR
88) C.C.	11402/2021	REGULAR
89) C.C.	11500/2021	REGULAR
90) C.C.	11504/2021	REGULAR
91) C.C.	11975/2021	REGULAR
92) C.C.	11985/2021	REGULAR
93) C.C.	12136/2021	REGULAR
94) C.C.	12421/2021	REGULAR
95) C.C.	13044/2021	REGULAR
96) Cr	13161/2021	REGULAR
97) C.C.	17715/2021	REGULAR
98) C.C.	17728/2021	REGULAR
99) C.C.	17733/2021	REGULAR
100) C.C.	18565/2021	REGULAR
101) C.C.	18568/2021	REGULAR
102) C.C.	18571/2021	REGULAR
103) C.C.	18930/2021	REGULAR
104) C.C.	20418/2021	REGULAR
105) Cr	14684/2021	REGULAR
106) C.C.	28911/2021	APP
107) C.C.	28915/2021	APP
108) C.C.	28917/2021	APP
109) C.C.	28918/2021	APP
110) C.C.	29010/2021	APP..
111) C.C.	29015/2021	APP..
112) C.C.	29050/2021	APP..
113) C.C.	29753/2021	APP..

114) C.C.	29761/2021	APP..
115) Cr	19894/2021	REGULAR
116) C.C.	29821/2021	APP..
117) C.C.	29937/2021	APP..
118) C.C.	31721/2021	APP..
APPEARANCE OF ACCUSED		
119) C.C.	7847/2021	REGULAR
FRAMING OF CHARGE OR PLEA		
120) C.C.	22206/2018	
TO HEAR ON		
121) C.C.	20515/2015	
122) C.C.	11857/2016	
DEFENCE EVIDENCE		
123) C.C.	22157/2019	REGULAR
AWAIT		
124) C.C.	26578/2016	
125) P.C.R.	14208/2016	H.DJNESH SHETTY
126) C.C.	2119/2018	
127) C.C.	8750/2019	
128) C.C.	16234/2019	REGULAR
129) P.C.R.	1337/2020	N.UDHAYKUMAR
130) P.C.R.	8005/2020	G. DAYANANDA
131) P.C.R.	8006/2020	G. DAYANANDA
132) P.C.R.	8429/2020	B.V.RAMAMOORTHY
BODY WARRANT		
133) C.C.	26009/2018	
CALL ON		
134) C.C.	20458/2019	REGULAR
135) C.C.	3519/2020	REGULAR
136) C.C.	4834/2020	REGULAR
137) C.C.	4844/2020	REGULAR
138) C.C.	12416/2021	REGULAR
139) Cr.Misc.	4090/2021	Shivashankar
140) Cr.Misc.	4091/2021	REGULAR
141) C.C.	33117/2021	APP..
HBC		
142) C.C.	29980/2015	
143) C.C.	32018/2018	
144) C.C.	3812/2021	REGULAR
145) C.C.	7052/2021	REGULAR
146) C.C.	18680/2021	REGULAR

147) C.C.

24049/2021

APP.
BOMMANTHAPPA.T

NBW

148) C.C.

23084/2015

149) C.C.

2761/2017

150) C.C.

18449/2017

151) C.C.

19394/2017

152) C.C.

24697/2017

153) C.C.

28004/2017

154) C.C.

31223/2017

155) C.C.

33038/2018

156) C.C.

2910/2020

157) C.C.

6608/2019

158) C.C.

11980/2019

159) C.C.

908/2020

160) C.C.

5598/2020

161) C.C.

5601/2020

162) C.C.

2936/2021

163) C.C.

8680/2021

REGULAR

REGULAR

REGULAR

REGULAR

REGULAR

REGULAR

REGULAR

OBJECTION

164) P.C.R.

3648/2016

165) C.C.

11395/2019

MEERA RAGHAVENDRA

PROCLAMATION

166) C.C.

2593/2018

167) C.C.

5574/2018

168) C.C.

9099/2019

169) C.C.

8540/2020

REGULAR

SWORN STATEMENT

170) P.C.R.

8311/2020

REGULAR

PDF Created Using



Camera Scanner

Easily Scan documents & Generate PDF



<https://play.google.com/store/apps/details?id=photo.pdf maker>